

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 21/AM15
HELD ON 20.08.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 21/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 20.08.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, Economic Officer

2. The Committee confirmed Minutes of NC Meeting No. 20/AM15 held on 13.08.2014.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

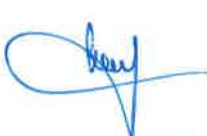
Case No. A-92	EXPANDED POLYMER SYSTEMS PVT. LTD.	HQ F. No. 01/87/050/00339/AM13/DES-VII	Status: Approved
NC No.: 21/AM15 Dated: 20.08.2014	Adv. Lic. No. 0310714937 dated 12.11.2012	RLA F. No. 03/94/040/00704/AM13	

Request: Amendment in the description of Export Product against Advance Authorization No. 0310714937 dated 12.11.2012

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product from "EXAPOL QP 540 Polyether Polyol" to "EXAMOL QP 540 Polyether Polyol".

Accordingly, the Committee decided to amend the description of Export Product to read as "EXAMOL QP 540 Polyether Polyol".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 47/AM13 held on 20.02.2013 (Case No. 12/40/87-ALC1/2012).


राम चरण मीणा / R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

EXPANDED POLYMER SYSTEMS PVT. LTD.			
Case No. A-93	NC No.: 21/AM15 Dated: 20.08.2014		Status: Approved
Hqrs. F. No.	01/87/50/22/AM14/DES-VII	01/87/50/334/AM14/DES-VII	01/87/50/484/AM14/DES-VII
RLA F. No.	03/94/40/1047/AM13	03/94/40/566/AM14	03/94/40/873/AM14
Advance Licence No. and Date	0310727737 dt. 12.03.2013	0310751571 dt. 27.09.2013	0310765501 dt. 10.01.2014

Request: Amendment in the description of Export Product against Advance Authorization Nos. 0310727737 dt. 12.03.2013; 0310751571 dt. 27.09.2013 and 0310765501 dt. 10.01.2014.

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product from "EXAPOL PPG 2000 Polyether Polyol" to "EXACOL PPG 2000 Polyether Polyol".

Accordingly, the Committee decided to amend the description of Export Product to read as "EXACOL PPG 2000 Polyether Polyol".

Case No. A-94	VEEKAY POLYCOATS LTD.	HQ F. No. 01/87/050/00146/AM13/DES-VII	Status: Approved
NC No.: 21/AM15 Dated: 20.08.2014	Adv. Lic. No. 0510329142 dated 09.07.2012	RLA F. No. 05/24/040/00107/AM13	

Request: Amendment in the thickness of Export Product against Advance Authorization No. 0510329142 dt. 09.07.2012

Decision: The request of the firm was considered by NC and on the recommendation of Technical Representative of D/o C&PC present in the Meeting, following has been observed:

(i) Thickness of the export product was allowed as "0.06 MM to 0.60 MM" as applied in Advance Authorization by the firm.

(ii) The Applicant in its letter dated 15.05.2014 has requested to change the thickness from "0.06 MM to 0.60 MM" to "0.60 MM to 2.00 MM" on the ground that at present there is no demand for the thickness less than "0.60 MM to 2.00 MM" range in the international market. This amendment is required only for change in the thickness and will not change any quantity of export / import items allowed earlier by NC.

The Committee on the recommendations of Technical Representative of D/o CPC present in the Meeting decided to amend the thickness of export product to read as "0.60 MM to 2.00 MM" on following conditions:

- The change is only for the purpose of regularization. This advance authorization was issued on 09.07.2012 and the firm has made their request for change in the thickness almost after expiry of two years.
- This amendment at this stage should not be an excuse for taking extension in the export obligation period. RLA will decide the validity of licence and extension period as per Foreign Trade Policy.

राज चरण शर्मा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

ONLINE CASES

1	Case No.:3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:03.09.2014
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.				

2	Case No.:1/34/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00279/AM13/	RLA File :08/24/040/00277/AM13/	Lic.No/Date:0810116195 07.11.2012	Defer Date:03.09.2014
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.				

3	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:03.09.2014
Decision: A D/L No. 46011/11/2013-PC.II dated 23.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				


 राम करण मेणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.: 17/23/87-ALC1/2013	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00187/AM14/	RLA File :34/24/040/00274/AM13/	Lic.No/Date:3410036291 01.03.2013	

Decision: The case was discussed in the Meeting and it was noted that the firm has furnished No Objection Certificate (NOC) issued by Ministry of Environment & Forest (MOEF) vide their OM No. 23-103/2014-HSMD dated 09.07.2014 in which MOEF gave their no objection for import of 1200 MT of "Used Rubber Tubes Cut into Two Pieces without Valves Standard (Scrap Butyl Tube)" though Nhava Sheva Port.

The permission for import is valid till the validity of the consolidated consent and authorization valid upto 25.11.2015 issued by Gujarat Pollution Control Board. The import of Tube Scrap should not be contaminate with any other waste. The Gujarat Pollution Control Board shall monitor the unit and should ensure that the tyres scrap being imported, are recyceled in an environmentally sound manner. The importer has to obtain an import authorization from DGFT, wherever the import policy of such items are restricted under ITC (HS) / Foreign Trade Policy / Procedures.

As per NOC issued by MOEF and written comments furnished by DIPP vide letter No. 7/240/2013-TSW dated 20.08.2014, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Tube Reclaim	200 MT	Used Rubber Tubes cut into pieces without valves standard	198 MT

RLA may take consequential action as per Policy / Procedures.

This approval is subject to conditions, laid down by MOEF, as reproduced above.


 राय चरण मेणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.:31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:03.09.2014
Decision: In response to D/L dated 12.06.2013 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.03.2014. Comments awaited from D/o C&PC.			

6

Case No.:22/21/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00175/AM15/	RLA File :34/24/040/00032/AM14/	Lic.No/Date:3410036904 16.05.2013	Defer Date:
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 4/87-ALC1/2014 dated 23.04.2014 in Case No. 18/50/87-ALC1/2013, following adhoc norms are approved :			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3580 (80%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.400 kg
		2. Pentaerythritol / Glycerine	0.198 kg
		3. Phthalic Anhydride	0.283 kg
		4. Mix – Xylene	0.057 kg
		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.151 kg

RLA may take consequential action as per Policy / Procedures.
--


 राय चरण शिखा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.:19/14/87-ALC1/2013	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00102/AM14/	RLA File :24/24/040/00004/AM14/	Lic.No/Date:2410039102 11.06.2013	Defer Date:10.09.2014
Decision: It was noted that Ministry of Environment, Forests and Climate Change (HSM Division) vide their letter No. 5-17/2012-HSMD dated 26.07.2014 has furnished information regarding year – wise NOC given to M/s Sasa Rubber for import of Rubber Waste Scrap, Rubber Scrap and Used and old rubber tyre scrap (Multi cut shredded). A copy of said letter was also given to Representative of DIPP present in the Meeting to examine the matter.			

Case No.:5/22/87-ALC1/2013	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00170/AM14/	RLA File :08/24/040/00219/AM14/	Lic.No/Date:0810124010 22.08.2013	Defer Date:03.09.2014
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.			

Case No.:6/29/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00230/AM14/	RLA File :02/24/040/00075/AM14/	Lic.No/Date:0210193827 04.09.2013	Defer Date:03.09.2014
Decision: In response to D/L dated 18.12.2013 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.01.2014. Comments awaited from D/o C&PC.			

Case No.:6/33/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00284/AM14/	RLA File :05/23/040/00252/AM14/	Lic.No/Date:0510367739 08.10.2013	Defer Date:03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			


 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

11	Case No.:1/10/87-ALC1/2014	Party Name:BLF POLYMERS PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00089/AM15/	RLA File :56/24/040/00030/AM14/	Lic.No/Date:5610003324 05.12.2013	Defer Date:17.09.2014
Decision: A D/L No. 46011/56/2014-PC.II dated 07.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

12	Case No.:10/50/87-ALC1/2013	Party Name:ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00489/AM14/	RLA File :03/95/040/00777/AM14/	Lic.No/Date:0310763954 01.01.2014	Defer Date:10.09.2014
Decision: A D/L No. 46011/27/2014-PC.II dated 13.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

13	Case No.:15/49/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:03.09.2014
Decision: In response to D/L dated 17.04.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2014. Comments awaited from D/o C&PC.				

14	Case No.:3/46/87-ALC1/2013	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00397/AM14/	RLA File :08/24/040/00431/AM14/	Lic.No/Date:0810127967 13.01.2014	Defer Date:03.09.2014
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.				


 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

15	Case No.: 13/49/87-ALC1/2013	Party Name: NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00465/AM14/	RLA File :05/24/040/00394/AM14/	Lic.No/Date: 0510376612 20.01.2014	Defer Date: 03.09.2014
Decision: In response to D/L dated 15.04.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.				

16	Case No.: 19/1/87-ALC1/2014	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00538/AM14/	RLA File :26/24/040/00006/AM14/	Lic.No/Date: 2610012322 20.01.2014	Defer Date: 17.09.2014
Decision: A D/L No. 46011/51/2014-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

17	Case No.: 1/2/87-ALC1/2014	Party Name: UNITEC FIBRES PVT.LTD.	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date: 0310770188 11.02.2014	Defer Date: 17.09.2014
Decision: A D/L No. 46011/144/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				


 राम चरण मेना/R. C. MEENA
 सहायक महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.:24/49/87-ALC1/2013	Party Name:FORECH INDIA LIMITED	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00476/AM14/	RLA File :05/23/040/00467/AM14/	Lic.No/Date:0510379100 12.02.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/70/2014-TSW dated 14.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Steel Cord Re-inforced Conveyor Belt (GP) of relevant Natural Synthetic Rubber containing Natural Rubber 6600 Kgs & SBR 26400 Kgs and other items as per import item list	1,50,000 kgs	1. Used Conveyor Belt with Steel Cord (Metallic Reinforcement of different sizes)	95,000 kgs
		2. Natural Rubber – all or any of various grades	7260 kgs
		3. All relevant grades of SBR (Both E SBR & S SBR, except SBR 1900 Series, i.e., HSR)	29040 kgs
		4. Carbon Black various grades	18876 kgs
		5. Rubber Chemicals, i.e., Antioxidants, Accelerator, Retarders, Peptizer	1452 kgs
		6. Misc. Chemicals such as softeners, Stearic Acid, Plasticizers, vulcanizing agent, processing aid, tackifiers, synthetic resin, antiozonant, release agents, bonding / coupling agents	2487 kgs

Note: 1. Import of rubber chemicals should not exceed 7% of FOB value of exports.
2. Import of misc. chemical should not exceed 5% of FOB value of exports.

RLA may take consequential action as per Policy / Procedures.

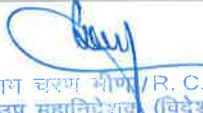

 R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

19	Case No.: 24/7/87-ALC1/2014	Party Name: GRAPHITE INDIA LIMITED	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00043/AM15/	RLA File :03/94/040/01026/AM14/	Lic.No/Date: 0310770961 19.02.2014	Defer Date: 17.09.2014
	Decision: A D/L No. 46011/19/2014-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

20	Case No.: 57/7/87-ALC1/2014	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00076/AM15/	RLA File :03/94/040/00978/AM14/	Lic.No/Date: 0310771923 25.02.2014	Defer Date: 10.09.2014
	Decision: In response to D/L dated 11.06.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2014. Comments awaited from D/o C&PC.			

21	Case No.: 15/1/87-ALC1/2014	Party Name: OCEAN THERMOPLASTIC & ELASTOMERS PVT. LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00534/AM14/	RLA File :05/24/040/00452/AM14/	Lic.No/Date: 0510380436 27.02.2014	Defer Date: 03.09.2014
	Decision: A copy of application alongwith reply of firm has been forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.			

21	Case No.: 54/7/87-ALC1/2014	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date: 0310772113 27.02.2014	Defer Date: 17.09.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			


 राय चरण शीर्षा / R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

22	Case No.:55/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date:0310772114 27.02.2014	Defer Date:17.09.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

24	Case No.:18/1/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date:1510021382 28.02.2014	Defer Date:03.09.2014
	Decision: A copy of application alongwith reply of firm has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

25	Case No.:21/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:17.09.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			


 राम चरण मीणा R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

26	Case No.:22/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:17.09.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

27	Case No.:21/2/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00553/AM14/	RLA File :34/24/040/00293/AM14/	Lic.No/Date:3410039440 06.03.2014	Defer Date:10.09.2014
	Decision: In response to D/L dated 11.06.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.			

28	Case No.:32/7/87-ALC1/2014	Party Name:EARTHSOUL BIOPRODUCTS.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00051/AM15/	RLA File :03/94/040/01079/AM14/	Lic.No/Date:0310773559 07.03.2014	Defer Date:03.09.2014
	Decision: A D/L No. 46011/49/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

29	Case No.:39/7/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00058/AM15/	RLA File :03/95/040/00968/AM14/	Lic.No/Date:0310773869 11.03.2014	Defer Date:03.09.2014
	Decision: A D/L No. 46011/48/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.			


 राय चरण मीना/R.C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

30	Case No.:4/7/87-ALC1/2014	Party Name:SHAKTI PLASTIC INDUSTRIES	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00023/AM15/	RLA File :03/95/040/01007/AM14/	Lic.No/Date:0310774318 13.03.2014	Defer Date:03.09.2014
Decision: A D/L No. 46011/50/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

31	Case No.:48/7/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00067/AM15/	RLA File :02/24/040/00175/AM14/	Lic.No/Date:0210201574 25.03.2014	Defer Date:17.09.2014
Decision: A D/L No. 7/138/2014-TSW dated 24.06.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.				

32	Case No.:49/7/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00068/AM15/	RLA File :02/24/040/00191/AM14/	Lic.No/Date:0210201572 25.03.2014	Defer Date:03.09.2014
Decision: A D/L No. 7/138/2014-TSW dated 30.05.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 23.07.2014 giving 15 days time for submission of information. Reply awaited from firm.				

33	Case No.:9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	Defer Date:17.09.2014
Decision: A D/L No. 46011/62/2014-PC.II dated 12.08.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				


 राधा चरण मीना / G-MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

34	Case No.: 42/7/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00061/AM15/	RLA File :30/24/040/00056/AM14/	Lic.No/Date:3010101402 26.03.2014	Defer Date:10.09.2014
	Decision: A D/L No. 7/139/2014-TSW dated 23.07.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 14.08.2014 giving 15 days time for submission of information. Reply awaited from firm.			

35	Case No.: 8/7/87-ALC1/2014	Party Name:GLOBAL DRILLING FLUIDS CHEMICALS LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00027/AM15/	RLA File :05/23/040/00555/AM14/	Lic.No/Date:0510383079 28.03.2014	Defer Date:03.09.2014
	Decision: A D/L No. 46011/44/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

36	Case No.: 1/21/87-ALC1/2014	Party Name:ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00154/AM15/	RLA File :03/95/040/00999/AM14/	Lic.No/Date:0310776306 28.03.2014	Defer Date:10.09.2014
	Decision: A copy of application alongwith Licence Amendment Sheet has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

37	Case No.: 1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	Defer Date:17.09.2014
	Decision: A D/L No. 46011/52/2014-PC.II dated 08.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

38	Case No.: 2/14/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00112/AM15/	RLA File :05/23/040/00008/AM15/	Lic.No/Date:0510384217 16.04.2014	Defer Date:17.09.2014
	Decision: A D/L No. 46011/53/2014-PC.II dated 07.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			


 राम चरण मेहता/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

39	Case No.:4/14/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00114/AM15/	RLA File :05/24/040/00009/AM15/	Lic.No/Date:0510384233 16.04.2014	Defer Date:03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

40	Case No.:50/7/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00069/AM15/	RLA File :02/24/040/00211/AM14/	Lic.No/Date:0210202515 21.04.2014	Defer Date:03.09.2014
Decision: A D/L No. 46011/45/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

41	Case No.:4/9/87-ALC1/2014	Party Name:UNITED CHLORO-PARAFFINS PVT.LTD.,	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00085/AM15/	RLA File :02/24/040/00212/AM14/	Lic.No/Date:0210202526 21.04.2014	Defer Date:17.09.2014
Decision: A D/L No. 46011/54/2014-PC.II dated 12.08.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

42	Case No.:1/6/87-ALC1/2014	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00018/AM15/	RLA File :05/24/040/00489/AM14/	Lic.No/Date:0510384978 25.04.2014	Defer Date:10.09.2014
Decision: A copy of application was forwarded to D/o C&PC on 24.06.2014. Technical Representative of D/o C&PC requested to again furnish a copy of 4.7 application. Hence, it was decided to again forward a copy of 4.7 application to D/o C&PC.				


 राम चरण मीणा / R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.: 11/12/87-ALC1/2014	Party Name: AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00103/AM15/	RLA File :03/94/040/00039/AM15/	Lic.No/Date: 0310779650 28.04.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 19.08.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Multi Use Hanger	22500 Number	1. Slider (Mild Steel) a) 35mm (width) X 325mm (length) 3750 Pcs. (0.320 kg.) (b)35mm (width) X 550MM (length) 18750 Pcs. (0.523 kg)	Net to Net
2. Trouser Hanger	60000 Number	2. Slider (Mild Steel) a) 35mm (width) X 325mm (length) 20000 (0.320g) (b) 35 mm (width)X 550mm (length) 100000 Pcs (0.523kg)	Net to Net
RLA may take consequential action as per Policy / Procedures.			

Case No.: 3/14/87-ALC1/2014	Party Name: KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00113/AM15/	RLA File :05/23/040/00024/AM15/	Lic.No/Date: 0510385296 30.04.2014	Defer Date: 03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.			

Case No.: 21/21/87-ALC1/2014	Party Name: ELANTAS BECK INDIA LTD.	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00174/AM15/	RLA File :31/83/040/00100/AM14/	Lic.No/Date: 3110063793 02.05.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

Case No.: 7/9/87-ALC1/2014	Party Name: SWASTIK POLYMERS	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00088/AM15/	RLA File :05/24/040/00050/AM15/	Lic.No/Date: 0510385813 06.05.2014	Defer Date: 03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.			

राम वरुण मोना/Dr. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

47	Case No.:6/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00087/AM15/	RLA File :05/24/040/00028/AM15/	Lic.No/Date:0510385944 07.05.2014	Defer Date:03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

48	Case No.:5/14/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00115/AM15/	RLA File :05/24/040/00013/AM15/	Lic.No/Date:0510385920 07.05.2014	Defer Date:03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

49

Case No.:7/14/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00117/AM15/	RLA File :08/24/040/00031/AM15/	Lic.No/Date:0810131289 12.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 19.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 ± 2%)	1 kg	1. Distilled Fatty Acid	0.204 kg
		2. Phthalic Anhydride	0.273 kg
		3. Glycerine	0.185 kg
		4. Toluene	0.420 kg

RLA may take consequential action as per Policy / Procedures.




 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

50	Case No.: 14/14/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00124/AM15/	RLA File :34/24/040/00026/AM15/	Lic.No/Date:3410040049 13.05.2014	Defer Date:03.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.			

51	Case No.: 28/21/87-ALC1/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00181/AM15/	RLA File :09/24/040/00082/AM15/	Lic.No/Date:0910060119 15.05.2014	Defer Date:10.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

52	Case No.: 7/15/87-ALC1/2014	Party Name:RAJIV PLASTICS LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00132/AM15/	RLA File :03/95/040/00123/AM15/	Lic.No/Date:0310781804 16.05.2014	Defer Date:03.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 27.07.2014. Comments awaited from D/o C&PC.			

53

Case No.:12/15/87-ALC1/2014	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved								
HQ File :01/87/050/00137/AM15/	RLA File :07/24/040/00020/AM15/	Lic.No/Date:0710104157 16.05.2014									
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2011-PC-II dated 06.08.2014, the Committee approved following adhoc norms:											
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Filler Master Batch (containing 30 $\pm$ 1% Polypropylene and 70 $\pm$ 1% Calcium Carbonate</td><td>1 kg</td><td>Polypropylene Homo Polymer</td><td>0.3030 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Filler Master Batch (containing 30 $\pm$ 1% Polypropylene and 70 $\pm$ 1% Calcium Carbonate	1 kg	Polypropylene Homo Polymer	0.3030 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
Filler Master Batch (containing 30 $\pm$ 1% Polypropylene and 70 $\pm$ 1% Calcium Carbonate	1 kg	Polypropylene Homo Polymer	0.3030 kg								
RLA may take consequential action as per Policy / Procedures.											


 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

54	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	Defer Date:17.09.2014
Decision: A D/L No. 46011/22/2012-PC.II dated 31.07.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

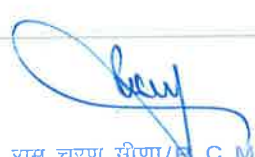
55

Case No.:15/14/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00125/AM15/	RLA File :34/24/040/00036/AM15/	Lic.No/Date:3410040072 19.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/79/2011-PC-II dated 18.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound	1 kg	1. Ethylene Vinyl Acetate (EVA) Copolymer	0.150 kg
		2. LLDPE Granules	0.100 kg
		3. Aluminium Hydroxide	0.550 kg
		4. Magnesium Hydroxide	0.110 kg
		5. Modified LLDPE	0.063 kg

RLA may take consequential action as per Policy / Procedures.


 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.: 8/14/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00118/AM15/	RLA File :08/24/040/00062/AM15/	Lic.No/Date:0810131452 20.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 19.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin CA - 3045 (Resin Content 60 $\pm$ 2%)	1 kg	1. Phthalic Anhydride	0.215 kg
		2. Glycerine	0.120 kg
		3. Benzoic Acid	0.045 kg
		4. Toluene	0.420 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 9/14/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00119/AM15/	RLA File :08/24/040/00078/AM15/	Lic.No/Date:0810131447 20.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 19.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 $\pm$ 2%)	1 kg	1. Distilled Fatty Acid	0.204 kg
		2. Phthalic Anhydride	0.273 kg
		3. Glycerine	0.185 kg
		4. Toluene	0.420 kg

RLA may take consequential action as per Policy / Procedures.


 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.: 13/15/87-ALC1/2014	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00138/AM15/	RLA File :07/24/040/00047/AM15/	Lic.No/Date:0710104417 23.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/18/2007-PC-II dated 31.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resin	0.43396 kg
		2. Calcium Carbonate	0.30376 kg
		3. Dioctyl Phthalate	0.22564 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 10/21/87-ALC1/2014	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00163/AM15/	RLA File :07/24/040/00045/AM15/	Lic.No/Date:0710104416 23.05.2014	Defer Date: 10.09.2014

Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.

Case No.: 6/15/87-ALC1/2014	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00131/AM15/	RLA File :03/95/040/00102/AM15/	Lic.No/Date:0310783051 27.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/40/2010-PC-II dated 14.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PE Cling Film	1 kg	1. LLDPE Granules	0.803 kg
		2. LDPE Granules	0.220 kg
		3. Poly Isobutylene	0.077 kg

RLA may take consequential action as per Policy / Procedures.

राम चरण मीणा R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

61	Case No.:9/15/87-ALC1/2014	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00134/AM15/	RLA File :03/95/040/00159/AM15/	Lic.No/Date:0310783272 28.05.2014	Defer Date:03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

62	Case No.:4/15/87-ALC1/2014	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00129/AM15/	RLA File :02/24/040/00019/AM15/	Lic.No/Date:0210203711 03.06.2014	Defer Date:17.09.2014
Decision: A D/L No. 46011/12(A)/2012-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

63

Case No.:15/15/87-ALC1/2014	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00140/AM15/	RLA File :34/24/040/00046/AM15/	Lic.No/Date:3410040193 03.06.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2008-PC-II dated 12.06.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polytetrafluoroethylene – AD Series (Aqueous Dispersion containing 60 ± 1% PTFE)	1 kg	1. Methanol	0.6234 kg
		2. Fluorspar	2.2266 kg
		3. Disuccinic Acid Peroxide	0.0002 kg
		4. Paraffin Wax	0.0078 kg
		5. Per Fluoro Peopyl Vinyl Ether (PPVE)	0.0002 kg
		6. Per Fluorinated Aliphatic Carboxylic Acid (GX – 902)	0.0090 kg
		7. Per Fluorinated Aliphatic Carboxylic Acid (GX – 905)	0.0002 kg
		8. Tergitol	0.0624 kg
		9. Ion Exchange Resin	0.0539 Litres

RLA may take consequential action as per Policy / Procedures.


 S. C. MEENA
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

64	Case No.:8/15/87-ALC1/2014	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00133/AM15/	RLA File :03/95/040/00140/AM15/	Lic.No/Date:0310784497 05.06.2014	Defer Date:17.09.2014
Decision: A D/L No. 46011/2/2013-PC.II dated 12.08.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

65

Case No.:1/15/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved																		
HQ File :01/87/050/00126/AM15/	RLA File :08/24/040/00107/AM15/	Lic.No/Date:0810132238 09.06.2014																			
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 19.08.2014, the Committee approved following adhoc norms:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Alkyd Resin C-1032 (Resin Content 60 ± 2%)</td><td rowspan="4">1 kg</td><td>1. Distilled Fatty Acid</td><td>0.204 kg</td></tr><tr><td>2. Phthalic Anhydride</td><td>0.273 kg</td></tr><tr><td>3. Glycerine</td><td>0.185 kg</td></tr><tr><td>4. Toluene</td><td>0.420 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Alkyd Resin C-1032 (Resin Content 60 ± 2%)	1 kg	1. Distilled Fatty Acid	0.204 kg	2. Phthalic Anhydride	0.273 kg	3. Glycerine	0.185 kg	4. Toluene	0.420 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
Alkyd Resin C-1032 (Resin Content 60 ± 2%)	1 kg	1. Distilled Fatty Acid	0.204 kg																		
		2. Phthalic Anhydride	0.273 kg																		
		3. Glycerine	0.185 kg																		
		4. Toluene	0.420 kg																		
RLA may take consequential action as per Policy / Procedures.																					

66

Case No.:23/21/87-ALC1/2014	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00176/AM15/	RLA File :34/24/040/00049/AM15/	Lic.No/Date:3410040237 10.06.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2008-PC-II dated 12.06.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polytetrafluoroethylene (Dispersin Grade) – FP Series	1 kg	1. Methanol	1.039 kg
		2. Fluorspar	3.711 kg
		3. Perfluoro Octanoic Acid (PFOA)	0.004 kg
		4. Paraffin Wax	0.007 kg

RLA may take consequential action as per Policy / Procedures.


 राम चरण मीणा / C. MEENA
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 संतोष भवन, नई दिल्ली-11
 Udayog Bhawan, New Delhi-11

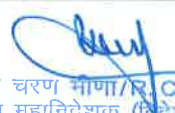
67	Case No.:11/15/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00136/AM15/	RLA File :05/24/040/00098/AM15/	Lic.No/Date:0510388591 11.06.2014	Defer Date:03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

68	Case No.:14/15/87-ALC1/2014	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00139/AM15/	RLA File :07/24/040/00090/AM15/	Lic.No/Date:0710105086 13.06.2014	Defer Date:03.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

69	Case No.:1/13/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00107/AM15/	RLA File :31/83/040/00061/AM15/	Lic.No/Date:3110064404 16.06.2014	Defer Date:10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.				

70

Case No.:2/15/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved																		
HQ File :01/87/050/00127/AM15/	RLA File :08/24/040/00119/AM15/	Lic.No/Date:0810132335 17.06.2014																			
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 19.08.2014, the Committee approved following adhoc norms:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Alkyd Resin C-1032 (Resin Content 60 $\pm$ 2%)</td><td rowspan="4">1 kg</td><td>1. Distilled Fatty Acid</td><td>0.204 kg</td></tr><tr><td>2. Phthalic Anhydride</td><td>0.273 kg</td></tr><tr><td>3. Glycerine</td><td>0.185 kg</td></tr><tr><td>4. Toluene</td><td>0.420 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Alkyd Resin C-1032 (Resin Content 60 $\pm$ 2%)	1 kg	1. Distilled Fatty Acid	0.204 kg	2. Phthalic Anhydride	0.273 kg	3. Glycerine	0.185 kg	4. Toluene	0.420 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
Alkyd Resin C-1032 (Resin Content 60 $\pm$ 2%)	1 kg	1. Distilled Fatty Acid	0.204 kg																		
		2. Phthalic Anhydride	0.273 kg																		
		3. Glycerine	0.185 kg																		
		4. Toluene	0.420 kg																		
RLA may take consequential action as per Policy / Procedures.																					


 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

71	Case No.:24/21/87-ALC1/2014	Party Name:SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00177/AM15/	RLA File :34/24/040/00063/AM15/	Lic.No/Date:3410040263 17.06.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to DIPP on 19.08.2014. Comments awaited from DIPP.				

72	Case No.:3/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00156/AM15/	RLA File :05/23/040/00117/AM15/	Lic.No/Date:0510388786 18.06.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

73

Case No.: 11/21/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00164/AM15/	RLA File :07/24/040/00053/AM15/	Lic.No/Date:0710105170 18.06.2014	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg

RLA may take consequential action as per Policy / Procedures.


 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.: 12/21/87-ALC1/2014	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Approved								
HQ File :01/87/050/00165/AM15/	RLA File :07/24/040/00054/AM15/	Lic.No/Date: 0710105169 18.06.2014									
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are approved :											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)</td> <td>1 kg</td> <td>PVC Resin</td> <td>0.943 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg								
RLA may take consequential action as per Policy / Procedures.											

Case No.: 14/21/87-ALC1/2014	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Approved								
HQ File :01/87/050/00167/AM15/	RLA File :07/24/040/00056/AM15/	Lic.No/Date: 0710105171 18.06.2014									
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are approved :											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)</td> <td>1 kg</td> <td>PVC Resin</td> <td>0.943 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg								
RLA may take consequential action as per Policy / Procedures.											


 राम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

76	Case No.:15/21/87-ALC1/2014	Party Name:TRIMURTI POLYCHEM PVT LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00168/AM15/	RLA File :07/24/040/00083/AM15/	Lic.No/Date:0710105189 19.06.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

77	Case No.:25/21/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00178/AM15/	RLA File :34/24/040/00075/AM15/	Lic.No/Date:3410040283 19.06.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

78	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

Case No.: 13/21/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00166/AM15/	RLA File :07/24/040/00055/AM15/	Lic.No/Date:0710105248 20.06.2014	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नए दिल्ली-11
Udyog Bhawan, New Delhi-11

80	Case No.: 26/21/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00179/AM15/	RLA File :03/95/040/00149/AM15/	Lic.No/Date:0310786030 25.06.2014	Defer Date: 10.09.2014
	Decision: A copy of application has been forwarded to DIPP on 19.08.2014. Comments awaited from DIPP.			

81	Case No.: 18/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00171/AM15/	RLA File :26/24/040/00006/AM15/	Lic.No/Date:2610012680 26.06.2014	Defer Date: 10.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

82	Case No.: 19/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00172/AM15/	RLA File :26/24/040/00007/AM15/	Lic.No/Date:2610012681 26.06.2014	Defer Date: 10.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

83	Case No.: 20/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00173/AM15/	RLA File :26/24/040/00008/AM15/	Lic.No/Date:2610012682 26.06.2014	Defer Date: 10.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

84	Case No.: 4/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00157/AM15/	RLA File :05/23/040/00136/AM15/	Lic.No/Date:0510389169 27.06.2014	Defer Date: 10.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			


 राम चरण मीणा / R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

85	Case No.:5/21/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00158/AM15/	RLA File :05/24/040/00124/AM15/	Lic.No/Date:0510389196 27.06.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

86

Case No.:16/21/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved																		
HQ File :01/87/050/00169/AM15/	RLA File :08/24/040/00137/AM15/	Lic.No/Date:0810132522 30.06.2014																			
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 19.08.2014, the Committee approved following adhoc norms:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Alkyd Resin C-1032 (Resin Content 60 ± 2%)</td><td rowspan="4">1 kg</td><td>1. Distilled Fatty Acid</td><td>0.204 kg</td></tr><tr><td>2. Phthalic Anhydride</td><td>0.273 kg</td></tr><tr><td>3. Glycerine</td><td>0.185 kg</td></tr><tr><td>4. Toluene</td><td>0.420 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Alkyd Resin C-1032 (Resin Content 60 ± 2%)	1 kg	1. Distilled Fatty Acid	0.204 kg	2. Phthalic Anhydride	0.273 kg	3. Glycerine	0.185 kg	4. Toluene	0.420 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
Alkyd Resin C-1032 (Resin Content 60 ± 2%)	1 kg	1. Distilled Fatty Acid	0.204 kg																		
		2. Phthalic Anhydride	0.273 kg																		
		3. Glycerine	0.185 kg																		
		4. Toluene	0.420 kg																		
RLA may take consequential action as per Policy / Procedures.																					

87

Case No.:17/21/87- ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Approved																		
HQ File :01/87/050/00170/AM15/	RLA File :08/24/040/00138/AM15/	Lic.No/Date:0810132521 30.06.2014																			
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 19.08.2014, the Committee approved following adhoc norms:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Alkyd Resin CA - 3045 (Resin Content 60 $\pm$ 2%)</td><td rowspan="4">1 kg</td><td>1. Phthalic Anhydride</td><td>0.215 kg</td></tr><tr><td>2. Glycerine</td><td>0.120 kg</td></tr><tr><td>3. Benzoic Acid</td><td>0.045 kg</td></tr><tr><td>4. Toluene</td><td>0.420 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Alkyd Resin CA - 3045 (Resin Content 60 $\pm$ 2%)	1 kg	1. Phthalic Anhydride	0.215 kg	2. Glycerine	0.120 kg	3. Benzoic Acid	0.045 kg	4. Toluene	0.420 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
Alkyd Resin CA - 3045 (Resin Content 60 $\pm$ 2%)	1 kg	1. Phthalic Anhydride	0.215 kg																		
		2. Glycerine	0.120 kg																		
		3. Benzoic Acid	0.045 kg																		
		4. Toluene	0.420 kg																		
RLA may take consequential action as per Policy / Procedures.																					


 राय चरण मीना / R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

88	Case No.: 2/21/87-ALC1/2014	Party Name:METRO TYRES LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00155/AM15/	RLA File :30/24/040/00016/AM15/	Lic.No/Date:3010102991 01.07.2014	Defer Date: 10.09.2014
	Decision: A copy of application has been forwarded to DIPP on 19.08.2014. Comments awaited from DIPP.			

89	Case No.: 29/21/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00182/AM15/	RLA File :02/24/040/00059/AM15/	Lic.No/Date:0210204315 03.07.2014	Defer Date: 10.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

90	Case No.: 7/21/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00160/AM15/	RLA File :05/24/040/00153/AM15/	Lic.No/Date:0510389604 10.07.2014	Defer Date: 10.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

91

Case No.:31/21/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved								
HQ File :01/87/050/00184/AM15/	RLA File :07/24/040/00132/AM15/	Lic.No/Date:0710105612 10.07.2014									
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are approved :											
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)</td><td>1 kg</td><td>PVC Resin</td><td>0.943 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg								
RLA may take consequential action as per Policy / Procedures.											


 राम चरण मीणा/R.C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.: 32/21/87-ALC1/2014	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00185/AM15/	RLA File :07/24/040/00133/AM15/	Lic.No/Date: 0710105613 10.07.2014	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 33/21/87-ALC1/2014	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Approved
HQ File :01/87/050/00186/AM15/	RLA File :07/24/040/00134/AM15/	Lic.No/Date: 0710105610 10.07.2014	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg

RLA may take consequential action as per Policy / Procedures.

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

Case No.: 34/21/87-ALC1/2014	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Approved								
HQ File :01/87/050/00187/AM15/	RLA File :07/24/040/00135/AM15/	Lic.No/Date: 0710105614 10.07.2014									
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are approved :											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)</td> <td>1 kg</td> <td>PVC Resin</td> <td>0.943 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg								
RLA may take consequential action as per Policy / Procedures.											

Case No.: 6/21/87-ALC1/2014	Party Name: VIKAS GLOBALONE LIMITED	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00159/AM15/	RLA File :05/24/040/00149/AM15/	Lic.No/Date: 0510389658 11.07.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

Case No.: 8/21/87-ALC1/2014	Party Name: WELBROS FOAM INDUSTRIES	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00161/AM15/	RLA File :05/24/040/00163/AM15/	Lic.No/Date: 0510389662 11.07.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to DIPP on 19.08.2014. Comments awaited from DIPP.			

Case No.: 30/21/87-ALC1/2014	Party Name: ARMOR PLAST LTD.,	Meet No/Date: 21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00183/AM15/	RLA File :07/24/040/00143/AM15/	Lic.No/Date: 0710105730 14.07.2014	Defer Date: 10.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

राम चरण मीणा/R. C. MEENA
 Dy. महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No.: 35/21/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved								
HQ File :01/87/050/00188/AM15/	RLA File :07/24/040/00140/AM15/	Lic.No/Date:0710105728 14.07.2014									
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/10/87-ALC1/2014, following adhoc norms are approved :											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)</td> <td>1 kg</td> <td>PVC Resin</td> <td>0.943 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg								
RLA may take consequential action as per Policy / Procedures.											

Case No.: 1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Deferred
HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	Defer Date:10.09.2014
Decision: RLA, Mumbai and firm have been requested through letter dated 14.08.2014 to furnish application expeditiously. Application awaited from RLA, Mumbai and firm.			

राम चरण मोपा/प. सी. मेना
उद्योग भवन, नई दिल्ली-11
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

100

Case No.:2/18/87-ALC1/2014	Party Name:VISION POLYMER PVT LTD	Meet No/Date:21/87-ALC1/2014 20.08.2014	Status: Approved								
HQ File :01/87/050/00145/AM15/	RLA File :34/24/040/00094/AM15/	Lic.No/Date:3410040375 17.07.2014									
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2014 dated 18.06.2014 in Case No. 2/12/87-ALC1/2014, following adhoc norms are approved :											
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Acrylic Sheet</td><td>1 kg</td><td>Polymethyle Methacrylate (PMMA)</td><td>1.04 kg</td></tr></table> RLA may take consequential action as per Policy / Procedures.				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Acrylic Sheet	1 kg	Polymethyle Methacrylate (PMMA)	1.04 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
Acrylic Sheet	1 kg	Polymethyle Methacrylate (PMMA)	1.04 kg								

101	Case No.:3/18/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00146/AM15/	RLA File :30/24/040/00018/AM15/	Lic.No/Date:3010103032 18.07.2014	Defer Date:10.09.2014
	Decision: RLA, Pune and firm have been requested through letter dated 14.08.2014 to furnish application expeditiously. Application awaited from RLA, Pune and firm.			

102	Case No.:27/21/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87- ALC1/2014 20.08.2014	Status: Deferred
	HQ File :01/87/050/00180/AM15/	RLA File :08/24/040/00163/AM15/	Lic.No/Date:0810132797 23.07.2014	Defer Date:10.09.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

Meeting ended with thanks to Chair and all participants.


 राम चरण मोहन / R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11